## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.NO.300/94 & M.A.No.101/95 in OA No.3252/92

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J) Hon'ble Shri P.T.Thiruvengadam, Member(A)

New Delhi, this 8th day of May, 1995



Shri H.R.Khokhar Retired Senior Loco Inspector Northern Railway Diesel Shed Tughlakabad 32, Staff Quarters, Tibia College, Ajmal Khan Road Karol Bagh New Delhi.

(Applicant in person)

Versus:

Shri K.Sinha General Manager Northern Railway Baroday House New Delhi.

Shri I.P.S.Anand
Divisional Rail Manager
Northern Railway
State Entry Road
New Delhi.

Shri A.P.Nagrath
Chief Personnel Officer(Admn.)
Baroda House
Northern Railway
New Delhi..

... Respondents

(By Shri R.L.Dhawan, Advocate)

ORDER

Hon'ble Shri A.V. Haridasan, Vice-Chairman(J)

Learned counsel for the respondents has filed compliance report in respect to the order passed by this Tribunal dated 25.3.94. Three Cheques totally amounting to Rs.16,849/- has been handed over by the respondents's counsel in the open court to the applicant. For the payment of the balance amount steps have been taken to pay by cheque to the applicant. We are therefore, unable

a

to accept the submission of the petitioner that the respondents have deferred the directions contained in the

40)

2. In view of the above, the notice issued is hereby discharged. The C.P. is closed.

, b. 9. 90,

(P.T.THIRUVENGADAM)
MEMBER(A)

(A.V.HARIDASAN) VICE-CHAIRMAN(J)

/RAO/

order.